

List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFO	163	1997	Dev Jyoti Finance Co vs M/s Shree Electric Stores	Hapur	637000	Additional Civil Judge	1497/09.5.2016
2	FAFO	3419	2007	Sri Radha Krishanji Maharaj Virajman Mandir vs Ramanand	Hapur	2161000	Civil Judge	1498/09.5.2016
3	FAFO	2889	2008	Smt Vimal Chaudhary vs Sant Kumar Gupta	Hapur	1366000	Civil Judge	1499/09.5.2016
4	FAFO	274	1997	Anil Kumar vs M/s Sri Electric Stores	Hapur	637000	Additional Civil Judge	1500/09.5.2016
5	FAFO	2463	2008	Smt Vimal Chaudhary vs Thakur Veer Singh	Hapur	1366000	Civil Judge	1501/09.5.2016

Date: - 11th May, 2016.

(Signature)
(Ayar Tandi)
ARO

(Signature)
(AKASH DEEP)
ARO

(Signature)
11-5-16
to

R. B. Bhatnagar
D.R. 11/5/16
Judicial M & E

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1	FAFOD	(463)	1995	State of UP vs Shri Ram Singh	Farrukhabad	6,00,000.00	Civil Judge	1756/13.06.2016
2	FAFO	2009	2004	M/s Durga Enterprises vs PNB	Farrukhabad	5,12,413.00	Civil Judge	1754/13.06.2017
3	FAFO	3274	2011	Mohan Saxena vs Vishan Murari	Farrukhabad	12,00,000.00	Civil Judge	1753/13.06.2018
4	FAFO	2052	2013	Dinesh Kumar vs Vishun Kumar	Farrukhabad	14,00,000.00	Civil Judge	1755/13.06.2016

Date:- 14th June, 2016.

(Signature)
(Ajar (Aidi))
ARO

(Signature)
(SAURABH SINGH)
ARO

(Signature)
14.6.2016
D.R. Judge, Mize

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S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPL	244	2015	FARRUKHABAD	GHAN SHYAM DAS AND OTHERS VS SURENDRA KUMAR AND OTHERS	20,00,000	CIVIL JUDGE	1757/13.06.16
2	FAPL	21	2016	FARRUKHABAD	STATE OF U.P AND OTHERS VS RAM MURARI PANDEY	12,22,965	ADD CIVIL JUDGE	1758/13.06.16
3	FAPL	699	2008	FARRUKHABAD	MAHESH SINGH AND OTHERS VS RAJENDRA KUMAR GUPTA AND OTHERS	17,14,500	CIVIL JUDGE	1759/13.06.16

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